

STATEMENT**District-wise details of Telephone Connections Sanctioned in Himachal Pradesh out of MOS(c)'s discretionary powers during 1994-95**

Sl. No.	Name of the District	No. of Sanctions
1.	Kangra	1268
2.	Chamba	105
3.	Hamirpur	354
4.	Una	303
5.	Bilaspur	260
6.	Mandi	1657
7.	Kullu	934
8.	Lahul Spiti	4
9.	Solan	165
10.	Sirmaur	35
11.	Shimla	2310
12.	Kinnaur	33

Supply of Defective LPG Cylinders

8206. SHRI RAM KAPSE : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government have recently received complaints regarding supply of defective LPG cylinders by the Hindustan Petroleum Corporation Limited in Bombay;

(b) if so, whether the Government have made inquiry into the matter;

(c) if so, the findings thereof; and

(d) the action taken by the Government thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (d) The Hindustan Petroleum Corporation Limited received a complaint in the month of April, 1995 regarding supply of defective 19 kg. cylinders through some specific dealer locations linked to HPCL's plant at Bombay. On investigation by HPCL, the complaint was not established.

Panchayat Dak Sewa

8207. SHRI SOBHANADREESWARA RAO VADDE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government propose to implement Panchayat Dak Sewa Scheme;

(b) if so, the details thereof;

(c) whether the service of the E.D. employees is to be utilised in this scheme; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Yes, Sir. It is proposed to provide certain basic postal facilities through the Gram Panchayats

(b) to (d) Details of the scheme are being finalised.

[Translation]

Prices of Crude Oil

8208. DR. CHINTA MOHAN :
SHRI NAWAL KISHORE RAI :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government have agreed to bring the domestic prices of crude oil at par with the prices of imported crude oil;

(b) if not, the facts in this regard;

(c) whether the cost of production of domestic crude oil is less than the average total cost of imported crude oil including transportation expenditure thereof;

(d) if so, the details thereof;

(e) the average production cost of domestic crude oil at national level during the last three years; and

(f) the projects having maximum and minimum production cost in the country, separately ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b) Government has decided to price the indigenous crude received under the production sharing contracts at international price.

(c) to (f) The current domestic sale price of crude oil including royalty and cess effective 1.4.93 is provisionally fixed at Rs. 3296/MT. The weighted average FOB rate of imported crude oil during 1994-95 is about Rs. 3692/MT.

[English]

Oil Exploration

8209. SHRI P.C. THOMAS : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether contracts have been entered into with several private and multinational companies for exploration and supply of natural gas and other petroleum products during the last three years; and